

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.37 of 2013 &
IA No. 55 of 2013

Dated: 14th August, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd. ... Appellant(s)
Versus

Karnataka Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. C.S. Vaidyanathan
Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent(s): Proxy counsel for
Mr. S.S. Naganand

ORDER

We have heard the learned Senior Counsel appearing for the Appellant. He is directed to file his Written Submissions after serving copy on the other side.

Post the matter for further hearing on **13.09.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs